

(4) A copy of the Annual Report (Hindi and English versions) on the working of the Cardamom Board, Cochin, for the year 1974-75. [Placed in Library. See No. LT-11506/76].

11.02 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE

(i) MINUTES

SHRI K. SURYANARAYANA (Eluru): I beg to lay on the Table Minutes of the sitting of the Committee on Absence of Members from the Sittings of the House held on the 3rd November, 1976.

(ii) THIRTY-FIRST REPORT

SHRI K. SURYANARAYANA, I beg to present the Thirty-first Report of the Committee on Absence of Members from the Sittings of the House.

PUBLIC ACCOUNTS COMMITTEE

TWO HUNDRED AND THIRTY-NINTH REPORT

SHRI N. K. SANGHI (Jalore): I beg to present the Two Hundred and thirty-ninth Report of the Public Accounts Committee on Excesses over Voted Grants and Charged Appropriations disclosed in the Appropriation Accounts for the years 1971-72 and 1972-73 relating to the Government of the Union Territory of Pondicherry.

COMMITTEE ON PETITIONS

REPORT AND MINUTES

SHRI BIBHUTI MISHRA (Motihari): I beg to present the following Report and Minutes of the Committee on Petitions:—

(i) Thirty-fourth Report; and

(ii) Minutes of the Eighty-third to Eighty-ninth Sittings.

PETITION RE. ALLEGED ATROCITIES ON SCHEDULED CASTES AND OTHER WEAKER SECTIONS OF BHOJPUR IN BIHAR

श्री रामावतार शास्त्री (पटना) :
 अध्यक्ष महोदय, मैं बिहार के भोजपुर जिले में अनुसूचित जातियों तथा अन्य कमजोर वर्गों पर कथित अत्याचारों के बारे में श्री सूरज प्रसाद तथा अन्योँ द्वारा हस्ताक्षरित एक याचिका प्रस्तुत करता हूँ।

SHRI P. G. MAVALANKAR (Ahmedabad): Sir, I rise on a point of order. Yesterday, towards the end of the proceedings, my friend, Shri Halder was speaking in Bengali with simultaneous English translation. He made some references to teaching of English in Gujarat. At that stage, I got up and corrected him because he was wrong on the facts. Then, he continued after I had interrupted. But I find in the debates after what Mr. Halder has said, and I quote, "I would like to oppose it, Sir, because the bureaucracy has no right to go against the wishes of the people particularly with regard to a sensitive issue like the medium of instruction", there is this mention in the proceedings "Shri Mavalankar... (Interruption)..." and, again, the report goes on with what Shri Halder said: "I am glad that Shri Mavalankar has given the correct position". But I do not know why the Reporters did not take what I said by way of correcting the facts and had merely mentioned 'Interruptions'! In this way, the debate will be misleading. I seek your guidance.

MR. SPEAKER: It will be checked up and corrections made.